

**THE HIGH COURT OF MEGHALAYA
AT SHILLONG**

NOTIFICATION

Dated Shillong _____, 2018

No.HCM/III/18/2018Judl/ : Hon'ble the Chief Justice (Acting) is pleased to nominate the Joint Registrar - OSD, High Court of Meghalaya as the Information Officer/ Nodal Officer for collecting and compiling information and also for providing information pertaining to statistical data of the High Court and Sub-ordinate Courts to the Information and Statistics Secretariat at the Supreme Court of India as well as meeting timelines for dispatch of routine information on a regular basis and to update it on the website of the High Court.

By Order,


REGISTRAR GENERAL

Memo No.HCM/III/18/2018Judl/ 486 A

Dated Shillong 02nd May, 2018

Copy for information to:-

1. The Additional Registrar, Information and Statistics Secretariat, Supreme Court of India for information.
2. The Joint Registrar – cum – Secretary to Hon'ble the Chief Justice (Acting), High Court of Meghalaya, Shillong.
3. P.A. To Registrar General, High Court of Meghalaya, Shillong.
4. Shri Albert W Lanong, Joint Registrar - OSD, High Court of Meghalaya, Shillong.
5. The Deputy Commissioners Mawkyrwat/ Khliehriat/Baghmara/Resubelpara.
6. The District and Sessions Judge Shillong/ Jowai/ Tura/ Williamnagar/ Nongpoh/ Nongstoin/ Ampati.
7. The Judge, District Council Courts Shillong/Jowai/ Tura.
8. The System Analyst, High Court of Meghalaya for uploading the notification in the Official Website.
9. Office file


REGISTRAR GENERAL